

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1913
TO BE ANSWERED ON 12.02.2021

Attacks by Wild Animals

1913.SHRI RAJU BISTA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of human lives lost due to attacks by wild animals in various States during the last five years, State/UT-wise including districts of Darjeeling, Kalimpong, Alipurduars, Jalpaiguri, Cooch Behar and North Dinajpur of West Bengal;
- (b) the details of provisions to support such individuals/families that face attack on their life, farm or property by wild animals;
- (c) the details of compensation released, if any, since 2015 to the victims in the districts of Darjeeling, Kalimpong, Alipurduar, Jalpaiguri, Cooch Behar and North Dinajpur of West Bengal; and
- (d) the steps taken by the Government to control/prevent such human-animal conflict?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) and (c) The management of forests and wildlife is primarily the responsibility of the concerned State/UT Governments. As per the information available with the Ministry, the details of human lives lost due to attacks by tigers and elephants during the last five years in the country are given at **Annexure-I and II**.

As per the information provided by Government of West Bengal, details of human lives lost due to attacks by wild animals and details of compensation paid for loss of human life and property in the last five years in the districts of Darjeeling, Kalimpong, Alipurduar, Jalpaiguri, Cooch Behar and North Dinajpur of West Bengal are given at **Annexures III and IV**.

- (b) The Ministry provides financial assistance to States/UTs under the Centrally Sponsored Schemes of 'Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for management of wildlife and its habitats in the country, including compensation due to depredation by wild animals. The Ministry has enhanced the *ex-gratia* relief payable under Centrally Sponsored Schemes in the year 2018 as follows:

S. No.	Nature of damage caused by wild animals	Amount of ex-gratia relief
(a)	Death or permanent incapacitation to human beings	Rs.5 lakh
(b)	Grievous injury	Rs. 2 lakh
(c)	Minor injury	Cost of treatment upto Rs 25000/-
(d)	Loss of property/crops	States /UT Governments may adhere to the cost norms prescribed by them

- (d) The steps taken by Government of India to manage and mitigate human-animal conflict in the country include:
- i. The Ministry has issued an Advisory to deal with Human wildlife conflict to States/UTs on 06.02.2021.
 - ii. The Ministry provides financial assistance to States/UTs under the Centrally Sponsored Schemes of 'Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for management of wildlife and its habitats in the country. The broad activities supported under these schemes include habitat enrichment, water augmentation.
 - iii. Funds are also allocated for construction /erection of physical barriers such as solar powered electric fence , bio-fencing using cactus, boundary walls, animal proof trenches around forests etc.
 - iv. The financial support to the States/UTs also includes a component of compensation due to damage by wild animals.
 - v. Voluntary relocation of villages from the core area of Tiger Reserves, National Parks and Sanctuaries are also being funded under the Centrally Sponsored Scheme: 'Integrated Development of Wildlife Habitats' as proposed by the State

Governments for avoiding conflict.

- vi. Periodic awareness campaigns to sensitize, guide and advise the general public on man-animal conflict, including dissemination of information through various forms of media.
- vii. Directions have been sent to all States/Union Territories for use of undergrounding of cables upto 33 KV of electricity cables in forest areas and also maintaining transmission lines to avoid sagging.
- viii. Government of India has issued Standard Operating Procedures (SOPs)/guidelines to manage Human-Tiger/Human-Leopard /Human-Elephant conflict.
- ix. The Ministry, in the year 2018, has increased *ex-gratia* relief under the Centrally Sponsored Scheme in case of depredation by wild animals.
- x. Under the revamped operational guidelines of Pradhan Mantri Fasal BimaYojna (PMFBY), issued by the Government of India (effective from the year 2020), States can provide add-on coverage for crop loss due to attack by wild animals.
- xi. To mitigate human wildlife conflict along linear infrastructures like rail tracks, roads/highways and power transmission lines passing through the Protected Areas and other wildlife rich areas, the Standing Committee of the National Board for Wildlife has recommended that all linear infrastructure development agencies should submit animal passage plans based on the guidelines prepared by Wildlife Institute of India.
- xii. The Ministry has approved a project for undertaking immuno-contraceptive measures for population management of wild animals.

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1913 DUE FOR REPLY ON 12.02.2021 REGARDING “ATTACKS BY WILD ANIMALS”.****Details of human lives lost due to attacks by tigers during last five years**

State	2016	2017	2018	2019	2020
Andhra Pradesh	0	0	0	0	0
Arunachal Pradesh	0	0	0	0	0
Assam	1	1	1	0	0
Bihar	0	0	0	0	1
Chhattisgarh	0	0	0	0	0
Jharkhand	0	0	0	0	0
Karnataka	0	0	1	4	0
Kerala	0	0	0	0	0
Madhya Pradesh	10	5	2	1	5
Maharashtra	19	7	2	26	0
Mizoram	0	0	0	0	0
Orissa	0	0	2	0	0
Rajasthan	0	0	2	5	0
Tamil Nadu	1	0	0	0	1
Telangana	0	0	0	0	2
Uttar Pradesh	15	19	5	8	4
Uttarakhand	2	0	1	3	0
West Bengal	14	12	15	3	0
Total	62	44	31	50	13

Annexure-II**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1913 DUE FOR REPLY ON 12.02.2021 REGARDING “ATTACKS BY WILD ANIMALS”.****Number of Human Deaths caused due to attacks by elephants during last five years**

S.No.	Zones	State	2015-16	2016-17	2017-18	2018-19	2019-20
1	SZ	Andhra Pradesh	0	2	6	7	4
2	NE	Arunachal Pradesh	1	NR	NR	0	NR
3	NE	Assam	31	91	72	84	75
4	ER	Chhattisgarh	53	74	74	56	78
5	ER	Jharkhand	66	59	84	87	84
6	SZ	Karnataka	47	49	22	12	29
7	SZ	Kerala	6	33	15	27	12
8	SZ	Maharashtra	1	0	0	1	1
9	NE	Meghalaya	6	5	7	3	4
10	NE	Nagaland	1	1	0	1	0
11	ER	Odisha	89	66	105	72	117
12	SZ	Tamil Nadu	49	43	49	47	58
13	NE	Tripura	0	2	0	NR	2
14	NZ	Uttar Pradesh	0	3	1	0	6
15	NZ	Uttarakhand	7	4	5	3	NR
16	NE	West Bengal	112	84	66	52	116
Total			469	516	506	452	586

Annexure III

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1913 DUE FOR REPLY ON 12.02.2021 REGARDING “ATTACKS BY WILD ANIMALS”.

Details of human lives lost due to attacks by wild animals during last five years

Name of District	2015-16	2016-17	2017-18	2018-19	2019-20
Darjeeling	9	10	6	13	12
Kalimpong	1	3	0	0	3
Alipurduar	15	16	18	20	26
Jalpaiguri	17	21	21	18	33
Cooch Behar	0	0	2	0	0
North Dinajpur	0	0	0	0	0

Annexure IV

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1913 DUE FOR REPLY ON 12.02.2021 REGARDING “ATTACKS BY WILD ANIMALS”.

Details of compensation paid for loss of human life and property during the last five years

Rupees in lakh

Name of Districts	2015-16	2016-17	2017-18	2018-19	2019-20
Darjeeling	34.53	30.32	81.45	51.35	66.45
Kalimpong	0.00	0.00	0.00	0.00	4.75
Alipuduar	64.49	106.78	90.84	144.57	137.45
Jalpaiguri	107.30	77.01	124.23	160.15	118.46
Cooch Behar	1.20	0.00	5.00	0.144	1.16
North Dinajpur	0.00	0.00	0.00	0.00	0.00